

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 24

CP (IB) No. 165/Chd/Hry/2023

Under Section 94(1), IBC 2016

In the matter of:-

Shobhana Gupta (Personal Guarantor
of Gupta Exim (India) Pvt. Ltd)

.....Petitioner

Due to paucity of time, the matter could not be taken up, hence adjourned
to 30.10.2023.

Sd/-
Court Officer

September 11, 2023

Vriti